

Dharwar, Gulbarga, Hassan, Mysore, North Kanara, Raichur, South Kanara and Tumkur, have been considered industrially backward and facilities of concessional finance from institutions would be available to entrepreneurs starting industries in these districts. Further a subsidy upto Rs 5 lakhs would be given by the Central Government on the fixed capital investment of new units to be started in the district of Raichur, Dharwar and Mysore. In these backward districts the down payment for land allotted by the Mysore State Industrial Areas Development Board, will only be 10 per cent as against 20 per cent in the case of other districts. Sales-tax will be exempted in the case of capital goods purchased within the State and the Mysore State Finance Corporation will accept equitable mortgages in cases not covered by Government exemption from stamp duty.

(d) The State has offered incentives for starting new industries such as contribution towards the preparation of feasibility studies, cash refund of sales-tax on the raw materials and exemption from payment of electricity tax for the first five years of production. Exemption of conversion fine leviable on agricultural lands put for industrial uses and facility of payment in instalments for developed land allotted by the Mysore State Industrial Areas Development Board.

**Additional Chance for Government Employees to Appear in IAS Examination**

5159 SHRI D N SINGH  
CH RAM SEWAK

Will the PRIME MINISTER be pleased to state—

(a) whether the recommendation of the Administrative Reform Commission for providing an additional chance to every Government employee (not already in Class I), who has completed six years of service and is less than 35 years of age to sit at the regular

IAS Examination is under consideration of the Union Government since April, 1969, and

(b) if so, the reasons for delay in arriving at a decision?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA)

(a) Yes Sir

(b) The recommendation is under consideration along with all other connected recommendations relating to Class I Services

**Licensed Capacity of Safety Razor Blades Industry**

5160 SHRI K SURYANARAYANA  
Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state

(a) the total capacity licensed for the manufacture of safety Razor blades in the country

(b) what is the share of Messrs Harbanslal Malhotra and Sons, Calcutta and their Associates in the country out of this,

(c) whether some Letters of Intent have not as yet been utilised, if so, the particulars thereof, and

(d) the particulars of applications for Industrial Licences for the manufacture of Razor Blades rejected during the last two years upto-date and the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) (a) The total licensed/registered capacity for the manufacture of Safety Razor Blades is 2580 million Nos per annum

(b) 1840 Million Nos per annum.

(c) Letters of Intent to the following 11 parties for the manufacture of